

Central Administrative Tribunal  
Principal Bench, New Delhi.

CP-209/2005 in  
OA-1857/2004

New Delhi this the 19<sup>th</sup> day of July, 2005.

Hon'ble Sh. V.K. Majotra, Vice-Chairman(A)  
Hon'ble Sh. Shanker Raju, Member(J)

1. S. Sinha,  
S/o late Sarojakasha Sinha,  
C/o Bhupender Singh,  
29, New Arya Nagar,  
Medical College,  
Meerut City,  
Meerut.
2. A.G. Das,  
S/o Direnchandra Dass,  
C/o Bhupender Singh,  
29, New Arya Nagar,  
Medical College,  
Meerut City,  
Meerut.
3. Bhupender Singh,  
S/o Dharamvir Singh,  
29, New Arya Nagar,  
Medical College,  
Meerut City,  
Meerut.
4. Pankaj Jain,  
S/o late Sh. Surender Prakash Jain,  
R/o 9, Prem Prayag Colony,  
Near Medical College,  
Garh Road, Meerut.
5. Raka Jain,  
W/o Sh. Pankaj Jain,  
R/o 9, Prem Prayag Colony,  
Near Medical College,  
Garh Road, Meerut.
6. Miss Anju Gill,  
D/o late Sub./Clk. Gurnam Singh,  
R/o H.No. 97, Gandhi Mohalla,  
Kaseru Khera,  
Meerut Cantt.

7. Reema Rani,  
D/o late Hav. Satendra Kumar,  
R/o H.No. 223/18,  
New Sainik Vihar Colony,  
Near S.B.I., Anoop Nagar,  
Fazalpur, Meerut Cantt.

*21*  
Petitioners

(through Ms. Sriparna Chatterjee, Advocate)

Versus

1. Col. A.S. Puri,  
Chairman Pine Canteen,  
Headquarter, 9 Infantry Division,  
C/o 56 APO.

2. Col. B.D. Tyagi,  
Canteen Officer,  
HQ, 9 Infantry Division,  
C/o 56 APO.

.... Respondents

Order (Oral)

Hon'ble Sh. V.K. Majotra, Vice-Chairman(A)

Learned counsel of the petitioner made a statement that grievance of the petitioner has been settled and as such the C.P. may be dropped. C.P. is dropped accordingly. Notice to the respondents are discharged

*S. Raju*  
(Shanker Raju)

Member(J)

*V.K. Majotra*  
(V.K. Majotra)  
Vice-Chairman(A)

19.7.05

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